

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/BB/2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Lakshmi Priyanka

RESPONDENT/s :

ORDER

Heard Ms. Lakshmi Priyanka, learned Counsel for Petitioner.

Issue notice to the Chairman of the Corporate Debtor (M/s Gruha Kalyan Housing Projects Private Limited), and also to the Company. Registry to prepare notice, learned Counsel for Petitioner is permitted to collect the notice in person from the Registry and to serve it on the Chairman of the Corporate Debtor and also to the Company, and to submit proof of service on the next date of hearing.

Post the case for admission on **23/10/2018**.

Ashok
MEMBER (T)

Rao
MEMBER (J)